

CENTRAL INFORMATION COMMISSION
4th & 5th Floors, Block IV, Old JNU Campus
New Delhi - 110067

Fax No. 26717352

Central Information Commission, an autonomous body set up to implement the provisions of the Right to Information Act, 2005, invites applications from Computer Software/Hardware Consultancy Service agencies for empanelment, for the period ending 31st March, 2007, on the following terms and conditions:-

1. The applicants may specify range of services along with terms and conditions for similar services provided by them to Central Government / its autonomous organisations. The details of their financial strength, manpower and projects executed may be furnished.
2. Individual bids will be called for from all the panelists for different requirements that may come up from time to time.
3. The panelists can bid for each project. They will be required to study, evaluate and prepare project reports for suitable software/hardware solutions. Assist in the selection of relevant hardware, brand of make, supplier, etc.
4. Panelists will be required to submit detailed project report covering all the relevant information specifying break up of cost, time frame for implementation, particulars of technical personnel, their qualifications and experience that they can dedicate for the project.
5. The Commission reserves the right to modify / delete any of the elements in the project proposal to meet its requirements.
6. The time frame indicated should be scrupulously followed in implementing the project when awarded. Any escalation in cost due to delay in implementing will be the responsibility of the bidder and it may invite penalties which will be incorporated while awarding the project.
7. The bidder will supervise their personnel for discipline, effective functioning and good behavior while working in the office of the Commission. The persons provided shall be courteous in relation to the functioning of the Commission. The manpower engaged at no time will perform any such act that would lower the dignity of the Commission.
8. The successful panelist will train the required number of Commission's personnel on implementation of each project.

9. The bidder shall provide indemnity to the Commission for any illegal acts carried out by the manpower supplied.
10. The Commission reserves the right to modify the above conditions to meet its requirements without giving any notice.
11. The panelists are requested to submit their bids by stating clearly that the above conditions are acceptable to them and they shall abide by these terms and conditions. However they may improve upon the conditions of service that will be factored in to decision making. Agreement containing the above may be drawn to remove any doubts in this regard.
12. In the event of dispute, the Chief Information Commissioner of the Central Information Commission or his nominee shall be the sole arbitrator. All disputes arising shall be resolved before the competent court having jurisdiction /area where the Commission is located.
13. Last date for submission of application is March 24, 2006.

Joint Secretary
Central Information Commission

Contact Phone Nos. 26167932 / 26717351